

JUDGMENTS FOR THE MONTH OF JULY, 2015

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	13 th	<u>RSA 203/2004</u>	GIRIN CH DAS VS NIRANJAN BARUAH AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A. K. GOSWAMI
2	13 th	<u>MFA 81/2006</u>	GEORGE ASHLEY DAVID VS THE EMPLOYEES STATE INEURANCE CORP. LTD.	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
3	13 th	<u>CRL.A(J) 46/2012</u>	MAHENDRA CHOUHAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR.JUSTICE C.R. SARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
4	13 th	<u>WP(C) 2077/2013</u>	MANNA LAL ROY VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
5	13 th	<u>WP(C) 738/2015</u>	M/S KAKOTI ENGINEERING WORKS & ANR. VS THE OIL AND NATURAL GAS CORPORATION LIMITED & 8 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	13 th	<u>WP(C) 3639/2015</u>	M/S HOLIDAY AIR TRAVELS VS OIL AND NATURAL GAS CORPORATION LTD. & 2 ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR. JUSTICE B.K. SHARMA
7	14 th	<u>RSA 79/2004</u>	MAYAZUL ALI AND ORS VS MAKAJUL ALI LASKAR AND ORS	Second Appeals arising out of suits for specific enforcement of contract	HON'BLE MR. JUSTICE A.K. GOSWAMI
8	14 th	<u>RSA 218/2004</u>	ABDUL MATIN CHOUDHURY AND ORS VS CHAIRMAN KHADI BOARD ASSAM AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
9	14 th	<u>MFA 18/2007</u>	ORIENTAL INSURANCE CO. LTD. VS RAM BABU SAHANI & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
10	14 th	<u>WP(C) 1797/2012</u>	SADHAN KUMAR BAISHYA VS THE STATE OF ASSAM AND ORS	Compulsory retirement with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
11	14 th	<u>RSA 201/2014</u>	MAKAJUL ALI LASKAR & ANR. VS AFTAB UDDIN BORBHUIYA & 19 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI

12	14 th	WA 191/2015	RANJIT KUMAR DUTTA VS THE STATE OF ASSAM AND 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
13	14 th	WP(C) 2842/2015	MD. SAHID ALI VS THE UNION OF INDIA & 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
14	15 th	RSA 85/2003	JONA DAS AND ORS VS MEENA BORA AND ORS	Second Appeals arising out of suits for specific enforcement of contract	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
15	15 th	CrI.A. 128/2005	BELAMAN PEGU VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA
16	15 th	RSA 28/2010	KUMUD GOGOI VS LILA KANTA BORGHAIN @ LILA BORGHAIN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
17	15 th	WA 233/2014	MRS. J. GEETHA VS STATE OF ARUNACHAL PRADESH & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE P. K. SAIKIA
18	15 th	WP(C) 2449/2014	MD. SAHA ALI @ SAH ALI VS THE UNION OF INDIA & 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
19	15 th	WP(C) 5082/2014	ASIKUR RAHMAN & 19 ORS VS THE STATE OF ASSAM AND 3 ORS	Provincialisation of Schools	HON'BLE MR. JUSTICE T. VAIPHEI
20	15 th	WP(C) 5662/2014	SATYA NARAYAN PRASAD GUPTA VS THE STATE OF ASSAM AND 4 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
21	16 th	WP(C) 6336/2003	RATNI DEVI JALAN VS THE GAUHATI MUNICIPAL CORP. & ORS	License and Permissions	HON'BLE MR JUSTICE HRISHIKESH ROY
22	16 th	RSA 13/2005	FAKAR UDDIN AND ORS VS FAIZUL HAQUE AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
23	16 th	RSA 25/2005	ANOWAR HUSSAIN VS SHAJIT HUSSAIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A.K.GOSWAMI
24	16 th	WP(C) 6868/2005	JYOTSHNA MANDAL (SEN) VS THE UNION OF INDIA AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR JUSTICE HRISHIKESH ROY
25	16 th	WP(C) 5324/2012	RELIEF FAMILIES WELFARE SERVICE SOCIETY & 2 ORS. VS THE STATE OF ASSAM AND ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN

26	17 th	RSA 173/2003	JONURAM BORA VS PRAMOD CH DAS AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
27	17 th	RSA 30/2005	HASAN ALI AND ORS VS HAMIR ALI GAOBURHA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
28	17 th	WP(C) 7363/2005	MANIK GOGOI VS UNITED BANK OF INDIA AND ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
29	17 th	WP(C) 5065/2006	ZIAUL ISLAM SARKAR VS THE STATE OF ASSAM AND ORS	Minor punishment with respect to State Govt Employees	HON'BLE MR JUSTICE HRISHIKESH ROY
30	17 th	WP(C) 6554/2013	AJANTA KALITA VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
31	21 st	Intest.Cas. 7/2005	HALIMA BEGUM VS NURANGINI BEGUM	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
32	21 st	RSA 3/2005	DWIJENDRA KUMAR DEY VS SHOVA RANI DEY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
33	21 st	WP(C) 261/2007	SRI NETRAMONI BARUAH VS BRAHMAPUTRA VALLEY FERTILIZER CORPORATION TLD & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
34	21 st	WP(C) 570/2007	SHRI DEBAJIT SAIKIA VS UNITED BANK OF INDIA & ORS	Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking,	THE HON'BLE MR JUSTICE HRISHIKESH ROY

				Statutory Bodies and Universities and Institutions	
35	21 st	WP(C) 3548/2008	SMT. BELA RANI DAS & ORS VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	21 st	WP(C) 6968/2013	SMT. REHENA BEGUM VS THE STATE OF ASSAM AND 2 ORS	Payment of Wages Act, 1936	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
37	21 st	WP(C) 904/2014	SONU SAHU & ANR. VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
38	21 st	WP(C) 2565/2014	NARESH DUTTA @ NARESH CHANDRA DUTTA VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
39	22 nd	WP(C) 2790/2004	ASSAM STATE CO-OPERATIVE UNION VS UNION OF INDIA AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE HRISHIKESH ROY
40	22 nd	RSA 26/2005	KHALIL UDDIN LASKAR AND ANR VS MANIK UDDIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
41	22 nd	RSA 27/2005	KHALIL UDDIN LASKAR AND ANR VS JAINAL HAQUE MAZARBHUYAN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
42	22 nd	RSA 86/2005	AMIYA MAZUMDAR VS BRAJA BAHADUR PRADHAN	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
43	22 nd	RSA 112/2005	NILAMONI SONOWAL VS SHAN SONOWAL AND ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
44	22 nd	WP(C) 2118/2007	THE ASSAM STATE CO-OPERATIVE UNION VS THE UNION OF INDIA & ORS	Employeemes Provident Funds and Misc. Provision act, 19	HON'BLE MR JUSTICE HRISHIKESH ROY
45	22 nd	WP(C) 3074/2007	GOALPARA MUNICIPAL BOARD VS THE STATE OF ASSAM AND ORS	Eviction from land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
46	22 nd	RFA 17/2009	SMTI BIRCHI NATH VS MD. SAMIR ALI	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
47	22 nd	WP(C) 6494/2010	ASSAM STATE TRANSPORT CORPORATION VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY

48	22 nd	WP(C) 4217/2013	MUFTIAR AHMED VS THE STATE OF ASSAM AND 8 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
49	22 nd	WP(C) 2603/2014	SMT. MALA KALITA VS THE STATE OF ASSAM AND 6 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
50	22 nd	WP(C) 6673/2014	AMRIT BARMAN & ANR. VS THE UNION OF INDIA & 5 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
51	22 nd	WP(C) 2271/2015	RAJIB BORDOLOI VS THE LIFE INSURANCE CORPORATION OF INDIA & 3 ORS	Transfer with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
52	22 nd	WP(C) 3206/2015	SK. ALI HUSSAIN VS THE STATE OF ASSAM AND 3 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
53	22 nd	WP(C) 4025/2015	ABCIPL - PII (JV) VS THE UNION OF INDIA & 4 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
54	23 rd	RSA 75/2005	SUDHANYA BALA DHAR VS CHABI DUTTA CHOUDHURY AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
55	23 rd	RSA 88/2005	SOMESWAR NATH AND ORS VS JOYRAM NATH AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
56	23 rd	WP(C) 4176/2007	SHRI CHAKRA SEAL VS MANAGEMENT OF NONOIPARA TEA GARDEN & ANR	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE HRISHIKESH ROY

57	23 rd	WP(C) 2917/2009	DULAL MIAH @ DULAL SK. VS THE UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
58	24 th	RSA 119/2005	AMAR CHAND MALAKAR AND ORS VS JYOTSNA DEBNATH AND ORS		HON'BLE MR. JUSTICE A. K. GOSWAMI
59	24 th	RSA 216/2005	PRAMOD SARKAR VS SITALA BALA DAS AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
60	24 th	WP(C) 545/2008	SRI LALENDER SINGH BEERANA VS THE UNION OF INDIA & ORS	Salary and allowances relating to service of Defence Personal and Armed Forces	THE HON'BLE MR JUSTICE HRISHIKESH ROY
61	24 th	WP(C) 4312/2011	MANOJ KUMAR BARUAH VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
62	24 th	CRL.A(J) 106/2012	SRI MAHADEV MAHATO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
63	24 th	WP(C) 5380/2012	MANOJ KUMAR BARUAH VS THE STATE OF ASSAM & 2 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
64	24 th	Review.Pet. 122/2013	KAMLESWAR RAJBONGSHI VS GUNESWAR RAJBONGSHI & ANR	Review Application in Second Appeal	HON'BLE MR. JUSTICE N. CHAUDHURY
65	24 th	CRL.A(J) 51/2014	SULTAN UDDIN VS THE STATE OF ASSAM & ANR	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE C.R. SARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
66	24 th	CRL.A(J) 52/2014	RAJANI TALUKDAR & 2 ORS VS THE STATE OF ASSAM & ANR	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE C.R. SARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
67	24 th	CRL.A(J) 54/2014	SALIM UDDIN @ SHILU & ANR VS THE STATE OF ASSAM & ANR	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE C.R. SARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
68	24 th	Death Sentence Ref. 1/2014	THE STAE OF ASSAM VS SALIM UDDIN @ SHILU & ANR	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE C.R. SARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
69	24 th	WP(C) 3364/2015	MOHITON BEWA VS THE UNION OF INDIA & 2 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
70	27 th	RSA 237/2005	BHAWANI SINGH VS SHEO SANKAR CHOUHAN	Second appeals arising out of suits in respect other matters	HON'BLE MR JUSTICE ARUP KUMAR GOSWAMI
71	27 th	WP(C) 5957/2007	SRI ANIL KUMAR MAHANTA VS THE STATE OF ASSAM AND ORS	Suspension with respect to State Govt Employees	HON'BLE MR JUSTICE HRISHIKESH ROY

72	27 th	WP(C) 523/2008	MD NIZAM UDDIN & 9 ORS VS THE ASSAM BOARD OF REVENUE & ORS	Orders passed by the Assam Board of Revenue in appeal	THE HON'BLE MR JUSTICE HRISHIKESH ROY
73	27 th	WP(C) 4902/2013	MUNINDRA DEKA VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
74	27 th	PIL 35/2014	DIPAK KR. DAS & 62 ORS VS THE STATE OF ASSAM AND 5 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
75	28 th	RSA 125/2005	AZIR UDDIN VS BASIR UDDIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
76	28 th	RSA 185/2005	MALEK ALI & ORS VS AMZAD ALI & ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
77	28 th	RFA 6/2008	M/S K D ENTERPRISES VS THE STATE OF ASSAM	Family Court Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
78	28 th	WP(C) 771/2008	SRI PRAFULLA CHANDRA PANDA VS THE UNION OF INDIA & ORS	Minor punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR JUSTICE HRISHIKESH ROY
79	28 th	Co.Pet. 3/2013	BURAGOHAIN TEA COMPANY LIMITED VS XXX	Company Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN
80	28 th	RFA 11/2015	MEGHMALLAR ESTATES & SERVICESPVT LTD & ANR VS SRI GHANASHYAM TALUKDAR	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
81	29 th	RSA 193/2004	AMANAT HUSSAIN AND ANR VS SAHIDA BEGUM AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
82	29 th	RSA 194/2004	AMANAT HUSSAIN AND ANR VS SAHIDA BEGUM AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
83	29 th	RSA 20/2005	BHAG SINGH CHETRI VS MAHINDRA SINGH RAKHRA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
84	29 th	WP(C) 2422/2008	KAMALA BAISHYA VS THE STATE OF ASSAM & ORS.	Salary and allowancest with respect to State Govt Employees	HON'BLE MR JUSTICE HRISHIKESH ROY
85	29 th	WP(C) 2733/2008	SRI ASHOK KUMAR SAHU & ORS. VS ASSAM BOARD OF REVENUE & ORS.	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY

86	29 th	<u>WP(C) 2867/2008</u>	M/S NORTH WEST SALES & MARKETING LTD. VS COAL INDIA LTD AND ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
87	29 th	<u>CRL.A(J) 80/2012</u>	SRI ARJUN GOWALLA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
88	29 th	<u>Review.Pet. 99/2015</u>	THE COMMISSIONER & SECRETARY TO THE GOVERNMENT OF ASSAM VS M/S ORIENT PROCESSORS (P) LTD	Review Applications In Civil Rule	HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	30 th	<u>RFA 29/2008</u>	NARAYAN CH. KAR VS KHATUWALA REE ROLLING MILL PVT. LTD.		HON'BLE MR. JUSTICE N. CHAUDHURY
90	30 th	<u>WP(C) 3481/2008</u>	SIDDHARTHA CHAKRABORTY VS THE UNION OF INDIA & ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
91	30 th	<u>WP(C) 4622/2013</u>	SMT. DHARITRI DEVI CHOUDHURY VS THE INDIAN OIL CORPORATION & ANR.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
92	30 th	<u>WP(C) 413/2015</u>	KRISHNA BHUSAN SARMA VS INDIAN OIL CORPORATION LIMITED & 2 ORS	License and Permissions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
93	31 st	<u>WP(C) 3811/2008</u>	MD. ISFAQUR ROHMAN VS THE ASSAM BOARD OF REVENUE AND ORS.	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
94	31 st	<u>WP(C) 5578/2009</u>	MISS ROSHMI DEY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN